

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF SHREE BALADEVJEW INFRASTRUCTURE PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	Shree Baladevjew Infrastructure Private Limited
2	Date of incorporation of corporate debtor	19 th April 2010
3	Authority under which corporate debtor is incorporated / registered	ROC Cuttack
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101OR2010PTC011857
5	Address of the registered office and principal office (if any) of corporate debtor	Badakesshar Pur, Manguli, Cuttack, Odisha, India – 754025
6	Insolvency commencement date in respect of corporate debtor	19 th December 2025
7	Estimated date of closure of insolvency resolution process	17 th June 2026
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Soumitra Lahiri Registration number: IBBI/IPA-001/IP-P00734/2017-2018/11232
9	Address and e-mail of the interim resolution professional, as registered with the Board	Flat 14D & E, Tower- 32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104 Email: slahiri0207@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Flat 14D & E, Tower- 32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104 Email: slahiri0207@gmail.com
11	Last date for submission of claims	07 th January 2026
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Homebuyers
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Seikh Abdul Salam, IP Registration No. IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966. 2. Mr. Pratap Mukherjee IP Registration No: IBBI/IPA-001/IP-P-02515/2021-2022/13851

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		3. Mr. Sudipta Ghosh, IP Registration No: IBBI/IPA- 001/IP-P00484/2017-18/10872
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) https://www.ibbi.gov.in/ips- register/view-ip/1

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shree Baladevjew Infrastructure Private Limited on 19th December 2025.

The creditors of Shree Baladevjew Infrastructure Private Limited, are hereby called upon to submit their claims with proof on or before 07th January 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Homebuyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.


SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO.: IBBI/IPA-001/IP-P00734/2017-18/11232

Name and Signature of Interim Resolution Professional : Soumitra Lahiri
Interim Resolution Professional in the matter
of **Shree Baladevjew Infrastructure Private Limited**
IBBI/IPA-001/IP-P00734/2017-2018/11232
Date: 22/12/2025 Flat 14D & E, Tower- 32, Genexx Valley, Joka,
Place: Kolkata Diamond Harbour Road, Kolkata – 700104
Email: slahiri0207@gmail.com,
Phone: (33) 23903644/4484 1488, Cell: +91 8420969857